Title: Need for rehabilitation of minorities affected by riots in Gujarat.

SHRI HANNAN MOLLAH (ULUBERIA): Mr. Deputy-Speaker, I would like to raise a very serious issue. We all bitterly know how people belonging to a minority community had been butchered in the western part of country in the year 2002. Five thousand families were displaced and hundreds of people were killed. However, till today there has been no rehabilitation effort from the State Government. The Central Government sends money for their rehabilitation of Gujarat riot victims but the State Government of Gujarat $\hat{a} \in \mathbb{R}^n$ (Interruptions) $\hat{a} \in \mathbb{R}^n$

SHRI HARIN PATHAK (AHMEDABAD): Sir, that is totally wrong. He cannot raise the matter of Gujarat here. Everything is done by the Government of Gujarat.

SHRI HANNAN MOLLAH: If that is so, why are those victims leaving the camps?

SHRI HARIN PATHAK: Do not mislead the House by every now and then raising this issue.

MR. DEPUTY-SPEAKER: Only Shri Hannan Mollah's statement will be recorded.

(Interruptions) …*

SHRI HANNAN MOLLAH: A Parliamentary delegation is going on a visit to Gujarat tomorrow. The Government should take immediate steps to rehabilitate those people. That is my demand.

^{*} Not recorded